

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100035/2008 (/0000)	State of Maharashtra CBIACBMumbai Vs Faraz Sultan Khan	Adv.Sayeed Akhtar

Criminal Cause List Dated 20-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>REPLY/SAY</u>				
1	SPL CASE CBI	100100/2009	StateCBI ACB MUMBAI Vs Ajoy Kumar Singh and 14 Others	SPP Mr. R N Sharma 1 to 7 9 to 14- Sabiha
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100077/2014	State CBI ACB Vs Jayshree James	SPP Mr. P.B. Gaikwad Mr. UDANI
3	SPL CASE CBI	100097/2015	The State CBI ACB Vs K.L. Meena	SPP P.B.GAIKWAD

Criminal Cause List Dated 21-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SPL CASE CBI	100001/2019	CBI ACB Vs Raj Relu Gehani	
<u>COMPLIANCE</u>				
2	SPL.CASE	284/2020	CBI ACB Vs Roopkumar Annaya Kallianpur and other	
<u>REPLY/SAY</u>				
3	ABA	101007/2020	Jigar Chandresh Dhabalia Vs The State of Maharashtra through C.B.I. Mumbai	Law Juris

Criminal Cause List Dated 22-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100016/2013	The State CBI ACB MUM Vs Venkoba Hulguppa Gujjal	SPP Smt. Khandelwal Adv. Shri. Shingnapurkar
<u>CHARGE</u>				
2	SPL CASE CBI	100061/2018	CBI ACB Vs Dayananad Mahendra Ray and others	SPP P.B. GAIKWAD Adv. Aradhana Singh
3	SPL CASE CBI	100092/2018	CBI ACB Vs Dayanand Mahendra Ray and others	

Criminal Cause List Dated 23-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100077/2009	State C.B.I.A.C.B.MUMBAI Vs Gurpur Sudhakar Kamath and 5 Others	SPP. P. B. GAIKWAD Turakia for a-1, Sandip Kadam for A.2 and 3, Bane
<u>ARGUMENTS</u>				
2	CRI APPEAL	100311/2018	Kawaljit Singh Anand - Appellant (Org. accused no. 1 and 2) Vs The Central Bureau of Investigation and The State of Maharashtra - Respondent	P. B. Patil
3	CRI APPEAL	100314/2018	Bhagwan Shridhar Sawant@MA-105- -18,BA-906-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB- Respdt.	Dr. Sai Kumar Pathrudu M.
4	CRI APPEAL	100315/2018	Bhagwan Shridhar Sawant@MA-105- -18,BA-907-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB- Respdt.	Dr. Sai Kumar Pathrudu M.
5	CRI APPEAL	100316/2018	Bhagwan Shridhar Sawant@MA-105- -18,BA-908-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB- Respdt.	Dr. Sai Kumar Pathrudu M.
6	CRI APPEAL	100317/2018	Bhagwan Shridhar Sawant@MA-105- -18,BA-909-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB- Respdt.	Dr. Sai Kumar Pathrudu M.
7	CRI APPEAL	100318/2018	Pradeep Kumar@MA-1056-18,BA-91- -18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB	Qureshi Mohd. Aftab
8	CRI APPEAL	100319/2018	Pradeep Kumar@MA-1057-18,BA-91- -18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB	Qureshi Mohd. Aftab
9	CRI APPEAL	100320/2018	Pradeep Kumar@MA-1058-18,BA-91- -18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB	Qureshi Mohd. Aftab

10	CRI APPEAL	100321/2018	Aftab Heptullah Patel@MA-1059-18,- A-913-18-Aplnt. Vs Union of India-At the instance C.B.I. ACB	Qureshi Mohd. Aftab
11	CRI APPEAL	100322/2018	Harshad Harilal Parekh@MA-1064-18,- A-916-18-Aplnt. Vs Union of India(At the instance of C.B.I., A.C.B.)	Qureshi Mohd. Aftab
12	CRI APPEAL	100323/2018	Sunil V. Shinde@MA-1065-18,BA-91- -18-Aplnt. Vs Union of India(At the instance of C. B. I. Anti Corruption Bureau,)	Qureshi Mohd. Aftab
13	CRI APPEAL	100324/2018	Harvinder Singh Alag@MA-1070-18,- A-918-18-Aplnt. Vs The Central BUreau of Investigation and State of Maharashtra-Respds.	P. B. Patil
14	CRI APPEAL	100325/2018	Baljit Kaur and Gurvinder Singh Alag@MA-1071-18,BA-919-18-Aplnt. Vs The Central Bureau of Investigation and State of Maharashtra-Respds.	P. B. Patil
15	CRI APPEAL	100332/2018	Ramesh Vishandas Panjwani@MA-108- -18,BA-933-18-Aplnts. Vs The State of Maharashtra and Central Bureau of INvestigation, Anti Corruption Bureau-Respds.	N. P. Shukla